

have been filled upto 31.03.2013 against 19.82 lakh sanctioned teacher posts to improve the PTR.

Compliance targets under RTE Act

669. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the compliance targets of the Right to Education Act for 2013 have been met;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor;

(d) whether Government proposes to extend the targets of the Right to Education Act; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the provision of free and compulsory education to all children in the age group of 6-14 years. As per the District Information System for Education (DISE), the enrolment of children at the elementary level has increased from 18.77 crore in 2008-09 to 19.90 crore in 2011-12. The schedule to the RTE Act had specified norms and standards for schools which were to be put in place by March, 2013. As per the DISE 2011-12, in Government and Government aided schools 59.05% schools had a Pupil Teacher Ratio (PTR) as prescribed, 65.35% of the schools had girls' toilets, 87.81% had boys' toilets, 94.26% schools had drinking water and 61.66% had ramps. The State-wise details are given in the Statement (*See* below). Since the RTE Act came into force, under the Sarva Shiksha Abhiyan (SSA), a total of 43,668 schools, 7,004,60 additional classrooms, 5,46,513 toilets and 33,703 drinking water facilities have been sanctioned to the States for ensuring compliance with the RTE Act.

In order to enable the States/UTs to comply with the norms stipulated in the RTE Act, a sum of Rs. 74993.19 crore of Central Government funds have been released to the States/UTs so far, under the SSA since 2010-11.

The Government has heeded the advice of the Central Advisory Board on Education in its meeting held on 8th November, 2012 not to relax the timelines for school infrastructure standards of the RTE Act, 2009.

Statement

State-wise details of compliance targets under RTE Act

Name of State/UT	Percentage of schools with				
	PTR	Girls toilet	Boys toilet	Drinking water	Ramp
1	2	3	4	5	6
Andaman and Nicobar Islands	96.36	82.12	86.36	96.06	23.33
Andhra Pradesh	85.69	48.59	76.84	85.39	20.80
Arunachal Pradesh	45.49	31.33	51.04	75.84	4.56
Assam	50.24	52.30	84.95	88.15	66.55
Bihar	14.85	50.88	73.62	93.34	58.38
Chandigarh	60.36	100.00	100.00	100.00	42.34
Chhattisgarh	73.22	42.91	67.06	93.41	43.41
Dadra and Nagar Haveli	30.91	63.27	74.91	98.55	22.91
Daman and Diu	67.05	95.45	98.86	100.00	62.50
Delhi	53.88	99.46	100.00	100.00	79.62
Goa	65.00	68.75	92.12	99.42	52.79
Gujarat	77.89	72.29	99.84	99.99	92.70
Haryana	66.94	89.28	97.05	99.40	69.60
Himachal Pradesh	90.55	82.17	97.29	98.63	58.20

1	2	3	4	5	6
Jammu and Kashmir	85.69	23.58	44.95	79.58	13.21
Jharkhand	35.04	68.03	79.10	90.01	39.60
Karnataka	82.60	98.05	99.51	99.45	73.71
Kerala	91.81	87.39	95.01	98.32	73.72
Lakshadweep	100.00	78.26	89.13	100.00	60.87
Madhya Pradesh	42.03	71.44	96.35	97.76	60.93
Maharashtra	81.66	71.76	95.17	92.22	86.14
Manipur	79.86	99.96	100.00	94.49	7.05
Meghalaya	86.92	37.06	61.87	59.20	25.12
Mizoram	87.82	56.45	87.49	90.29	53.95
Nagaland	85.47	63.82	90.46	72.98	10.78
Odisha	63.29	38.67	81.72	94.66	51.57
Puducherry	96.55	96.55	99.77	100.00	69.89
Punjab	68.57	86.96	99.71	99.99	85.42
Rajasthan	57.71	75.50	96.55	93.75	67.58
Sikkim	95.09	83.84	98.33	95.88	3.68
Tamil Nadu	75.13	64.28	92.78	100.00	78.48
Tripura	88.37	47.20	81.87	74.90	58.15
Uttar Pradesh	38.57	81.19	92.10	97.94	83.39
Uttarakhand	64.05	79.26	96.76	95.39	54.56
West Bengal	63.10	52.45	90.68	97.57	52.78
TOTAL:	59.05	65.35	87.81	94.26	61.66